

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 796 of 2019

IN THE MATTER OF:

Directorate of Revenue Intelligence

...Appellant

Versus

Shree Ganesh Jewellery House & Ors.

...Respondents

Present:

For Appellant : None

For Respondent: None

ORDER

09.01.2020 Nobody appeared on behalf of the parties.

Post this appeal 'for Admission (After Notice)' on **06th February, 2020**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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